

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-836/ND/2022
IA/956/2024

IN THE MATTER OF:

Small Industries Development Bank of India

...PETITIONER

Vs

Ms. Meeta Rastogi

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 19.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Mr. Abhishek Devgan and Mr. Vishal
Hirawat, Advs.**

For the Respondent/PG

:Ms. Mrinalini Mishra

ORDER

IA/956/2024

Ld. Counsel on behalf of the Resolution Professional is present. Ld. Counsel on behalf of the Personal Guarantor is present and sought time to file reply to the report. Time prayed for is granted. List the matter on **31.05.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)